

BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 406 OF 2024

IN THE MATTER OF:

Rajesh Kumar Tripathi

.....PETITIONER

VERSUS

Nagar Nigam Lucknow & Ors.

.....RESPONDENT

MEMO OF PARTIES

Rajesh Kumar Tripathi

S/o Late Hari Shanker Tripathi, House No. 324, Temple Road
Daliganj, Lucknow – 226020, Uttar Pradesh

.....PETITIONER

VERSUS

1. **State of U.P., Department of Nagar Vikas,**

Through its Principal Secretary, Civil Secretariat, Lucknow
Email: pmsuda@gmail.com/jdutdgoup@gmail.com

.....(Respondent No.1)

2. **Lucknow Nagar Nigam**

Through its Municipal Commissioner,
Trilikhath Road, Lalbagh, Lucknow – 226001, Uttar Pradesh
Email: nnlko@nic.in

.....(Respondent No. 2)

3. **Uttar Pradesh Pollution Control Board**

Building.No. TC-12V, Vibhuti Khand,
Gomti Nagar, Lucknow-226 010.
Email: ms@uppcb.in

.....(Respondent No.3)

4. **Natinal Mission for Clean Ganga**

Ministry of Jal Shakti, Department of Water Resources, River Development,
1st Floor, Major Dhyan Chand National Stadium, N.D.-110002
Email: dg@nmcg.nic.in

.....(Respondent No.4)

5. **The General Manager**

Bajaj Sugar Mills, Lakhimpur Kheri, Kheri, U.P.-262802

.....(Respondent No.5)

6. **The General Manager**

Sudh Sugar Mills, Hargaon, Setapur, U.P.-261121

.....(Respondent No.6)

7. **The General Manager**

Saif East Sugar Mills, Sandila, Hardoi, U.P.-241001

.....(Respondent No.7)